Revival of loss making PSUs

1639. DR. L. HANUMANTHAIAH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of Public Sector Undertakings (PSUs) closed and/or are in the process of closure;
- (b) whether any valuation of the land and other property/equipment of these PSUs have been made I by Government for being sold off;
 - if so, the details thereof, PSU-wise;
 - (d) if not, the reasons therefor; and
 - the efforts made by Government for the revival of these loss-making PSUs?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) As per information available with Department of Public Enterprises (DPE), 19 sick/loss making Central Public Sector Enterprises (CPSEs)/units of CPSEs have been approved for closure by the Government.

- (b) to (d) DPE, being the nodal Department for all CPSEs, has issued guidelines on 14.6.2018 to all the administrative Ministries/ Departments of CPSEs on time bound closure of sick/loss making CPSEs and disposal of their movable and immovable assets. The administrative Ministries/ Departments of CPSEs implement these guidelines. As per the guidelines issued by DPE on 14.6.2018, the concerned administrative Ministry/ Department/ CPSE undertakes the valuation and sale/ disposal of assets of CPSE under closure. The data on the valuation of assets including land for sale of the CPSEs under closure is available with concerned CPSEs/ Ministries/ Departments.
- The administrative Ministries/Departments take measures for revival/ restructuring in respect of CPSEs under their administrative control on case to case basis. In this regard, DPE has issued guidelines on 29.10.2015 on revival / restructuring of CPSEs. These guidelines are implemented by the concerned administrative Ministries/Departments of CPSEs.

Digital Radio Broadcasting

1640. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is planning to migrate to ÂDigital Radio BroadcastingÊ from existing type of broadcasting;

- (b) if so, the details thereof;
- (c) whether Government is also planning to phase out Short Wave (SW) transmitters in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Prasar Bharati has taken several steps towards migration to Digital Radio Broadcasting including:

- Digitalization of 35 Medium Wave transmitters, 3 Short Wave transmitters, 127 AIR
 (All India Radio) Studios, 128 Studio Transmitter Links (STL) and 37 Captive Earth
 Stations (CES) and
- Making Available 42 channels of AIR on Internet Platform and 37 AIR channels on DTH Platform (DD Free Dish).
- (c) and (d) Prasar Bharati Board has decided to close down in a phased manner, those SW transmitters which have outlived their useful life.

Effect of reality shows on children

1641. SHRI R. VAITHILINGAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is of the opinion that no programme should be carried on TV which denigrates children and programmes meant for children should not contain any bad language or explicit scenes of violence;
- (b) whether it is also a fact that channels have been advised to exercise maximum restraint, sensitivity and caution while showing such reality shows and programmes; and
 - (c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) The Programme Code under the Cable Television Networks (Regulation) Act, 1995 inter alia provides that no programmes should be carried on Television which denigrates children, and further care should be taken to ensure that programmes meant for children do not contain any bad language or explicit scenes of violence and that programmes unsuitable for children must not be carried in the cable service at times when the largest numbers of children are viewing.